- Legal proceedings wherever required are initiated against the defaulters for recovery of dues.
- 7. The State Governments have been requested to amend their respective land revenue acts so that the defaulted telephone dues of BSNL can be recovered as land revenue arrears.
- 8. Circle-wise and Year-wise target for liquidation of outstanding dues are fixed to get the maximum realization.
- 9. The progress in regard to liquidation of outstanding dues is closely monitored and units are addressed periodically.
- 10. Instructions have been issued to ensure timely issue of telephone bills and to effect disconnection of telephones for non-payment promptly.
- 11. If no payment is received despite disconnection, a registered notice followed by a legal notice if necessary, is sent.
- 12. Circles have also been asked to utilize the services of State Government Departments in recovery of outstanding dues.
- 13. During the year 2009-10 a new recovery scheme under the brand name 'Project Kuber' was launched to recover the outstanding dues over 3 months to 3 years old through experienced private recovery agents/agencies in respect of closed connections/connections remaining disconnected for more than 90 days irrespective of the fact whether these are closed or not.
- 14. Procedure for settlement of defaulter cases through Lok Adalat has been introduced for recovery of outstanding telephone dues in respect of permanently closed connections.
- 15. A scheme under the name 'Samadhan' is running for settlement of disputed usage bills in respect of Broadband Service since the year 2009-10.

Postal stamp of Shri Dhumketu

1194. SHRI PARSHOTTAM KHODABHAI RUPALA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state the steps that has been taken by the Ministry to release postal stamp of late Shri Dhumketu of Gujarat State for his memorable story of Post Office?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): The proposal for the issue of a postal stamp on Shri Dhumketu has not been approved.

Equipment supplying companies

1195. SHRIMATI KUSUM RAI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has banned 25 communication equipment supplying companies of China and Israel to supply equipments to India due to safety reasons;